

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: PUBLIC SERVICE - Andhra Pradesh State Judicial Service - District and Sessions Judges - Appointment of certain selection Grade Scale District Judges as Super Time Scale District Judges - ORDERS - ISSUED.

**READ: 1. High Court's D.O.Letter No.2477/2014-B.Spl., dated 26.03.2014.
2. G.O.MS.No.42, Law (L.A & J - SC.F) Dept dated 02.04.2014.**

ORDER ROC.NO.2477/2014-B.SPL. DATED: 07.04.2014

The High Court is pleased to pass the following Order:-

On the recommendation made by the High Court, the Government of Andhra Pradesh vide G.O 2nd read above have issued orders appointing certain Selection Grade Scale District Judges as Super Time Scale District Judges.

The following 18 (eighteen) Selection Grade Scale District Judges mentioned in G.O. 2nd read above, are appointed to Super Time scale District Judges with effect from the dates mentioned against their names, in the Scale of Pay of Rs.70,290-1540-76450/-.

| SL NO | NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE | DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE |
|-------|---|--|
| 1 | Sri S.M.Rafee | from 01.04.2013 onwards |
| 2. | Sri N.Balayogi | from 01.04.2013 onwards |
| 3. | Sri A.Pullaiah (retired from service on 30.06.2013) | from 01.04.2013 to 30.06.2013 |
| 4. | Sri L.Sreerama Murthy (retired from service on 30.06.2013) | from 01.04.2013 to 30.06.2013 |
| 5. | Sri P.Ramesh Babu (retired from service on 31.08.2013) | from 01.04.2013 to 31.08.2013 |
| 6. | Sri H.Ananda Rao (retired from service on 31.10.2013) | from 01.07.2013 to 31.10.2013 |
| 7. | Sri P.M.M.Sidharthi (retired from service on 31.08.2013) | from 01.07.2013 to 31.08.2013 |
| 8. | Sri V.Balram (retired from service on 31.07.2013) | from 01.07.2013 to 31.07.2013 |
| 9. | Sri K.Siva Prasad | from 01.08.2013 onwards |

| | | |
|-----|---------------------------|-------------------------|
| 10. | Sri L.Ravi Babu | from 01.09.2013 onwards |
| 11. | Smt. T.Rajani | from 01.09.2013 onwards |
| 12. | Ms. B.S.Bhanumathi | from 01.09.2013 onwards |
| 13. | Smt. P.Sreesudha | from 23.10.2013 onwards |
| 14. | Sri Ch.Manavendranath Roy | from 23.10.2013 onwards |
| 15. | Dr. Shameem Akthar | from 23.10.2013 onwards |
| 16. | Sri V.Venkata Prasad | from 15.11.2013 onwards |
| 17. | Sri P.Mutyala Naidu | from 15.11.2013 onwards |
| 18. | Smt. D.Leelavathi | from 15.11.2013 onwards |


REGISTRAR (VIGILANCE)

To

1. The Officers concerned (with copy of G.O)
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, Central Project Coordinator and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Chief Secretary to Government, General Administration (SC.F) Department, Hyderabad
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Hyderabad
6. The Secretary to Government (Legal Affairs), Law Department, Hyderabad
7. The Accountant General, Government of Andhra Pradesh, Hyderabad
8. The Pay and Accounts Officer, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, Kakinada, Guntur, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
10. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Anantapur, Chittoor, Cuddapah, Kakinada, Guntur, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
11. The Section Officer, B.Section, High Court of Andhra Pradesh, Hyderabad (for taking necessary action in the matter)